

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GREENLEAF COMMERCE PRIVATE LIMITED**

Sl.no	Particulars	Details
1.	Name of Corporate Debtor	Greenleaf Commerce Private Limited
2.	Date of Incorporation of Corporate Debtor	05/11/2012
3.	Authority under which Corporate Debtor is Incorporated	Registrar of Companies, Mumbai Maharashtra.
4.	Corporate Identity Number of Corporate Debtor	U51909MH2012PTC237541
5.	Address of the Registered Office of Corporate Debtor	Shop No 5, Rama Smruti, B Wing, Ground floor, Plot H-11, Sectore 14, Diwale / Belapur, Mumbai City, Navi Mumbai – 400614.
6.	Date of closure of Insolvency Resolution Process	13 th November, 2023
7.	Liquidation Commencement Date of Corporate Debtor	16 th May, 2024 (Order uploaded and downloaded on 28 th May, 2024)
8.	Name and registration number of the Insolvency Professional acting as Liquidator	Mr. Raghunath Sabanna Bhandari Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276
9.	Address and E-mail of the liquidator, as registered with the Board	Flat No.501 Raj Atlantis 2, Opp. SVP High School, Kanakia, Mira Road, Thane, Maharashtra – 401107. E-Mail ID: raghunathsb@yahoo.com
10.	Address and E-mail to be used for correspondence with the Liquidator	Office No. 402, 4 th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092. E-Mail ID: greenleafcirp@gmail.com
11.	Last Date for Submission of Claims	27 th June, 2024

Notice is hereby given that National Company Law Tribunal, Mumbai Bench-II has ordered the commencement of liquidation of the Greenleaf Commerce Private Limited on 16th May, 2024.(Order uploaded and downloaded on **28th May, 2024**)

The stakeholders of Greenleaf Commerce Private Limited are hereby called upon to submit their claims with proof on or before, 27th June, 2024 to the liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

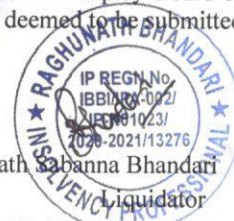
In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: 31-05-2024

Place: Mumbai

Raghunath Sabanna Bhandari
Liquidator

Reg. No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276



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Date: 31-05-2024
Place: Mumbai

Reg. No.: IBB/I IPA-002/ IP-N01023/ 2020-2021/ 13276

फॉर्म बी जाहीर घोषणा (भारतीय दिवाळखोरी व दिवाळखोरी मंडळ (लिक्विडेशन प्रक्रिया) नियम, २०१६ चे नियम १२) भागधारकांचे लक्ष वेधण्यासाठी ग्रीनलीफ कॉमर्स प्रायव्हेट लिमिटेड		
अ. क्र.	तपशील	तपशील
१	कॉर्पोरेट कर्जदारचे नाव	ग्रीनलीफ कॉमर्स प्रायव्हेट लिमिटेड
२	कॉर्पोरेट कर्जदाराच्या समावेशाची तारीख	०५/११/२०१२
३	कॉर्पोरेट कर्जदार ज्या प्राधिकरणा अंतर्गत समाविष्ट केला जातो	रजिस्ट्रार ऑफ कंपनीज, मुंबई महाराष्ट्र.
४	कॉर्पोरेट कर्जदाराचा कॉर्पोरेट ओळख क्रमांक	U५१९०९MH२०१२PTC२३७५४९
५	कॉर्पोरेट कर्जदाराच्या नोंदणीकृत कार्यालयाचा पत्ता	दुकान क्रमांक ५, रामा स्मृती, बी विंग, तळमजला, प्लॉट एच-११, सेक्टर १४, दिवळे/बेलापूर, मुंबई शहर, नवी मुंबई ४००६१४
६	दिवाळखोरी निवारण प्रक्रिया बंद होण्याची तारीख	१३ नोव्हेंबर २०२३
७	कॉर्पोरेट कर्जदाराची लिक्विडेशन सुरू होण्याची तारीख	१६ मे २०२४ (२८ मे २०२४ रोजी अपलोड व डाऊनलोड केलेला आदेश)
८	लिक्विडेटर म्हणून काम करणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणी क्रमांक	श्री रघुनाथ सबन्ना भंडारी रेग नंबर: आयबीबीआय/ आयपीए-००२/ आयपी-एन ०१०२३/२०२०-२०२१/१३२७६
९	मंडळाकडे नोंदणीकृत लिक्विडेटरचा पत्ता आणि ई-मेल	फ्लॅट क्रमांक ५०१ राज अटलांटिस २, एसव्हीपी हायस्कूलसमोर, कनकिया, मीरा रोड, ठाणे, महाराष्ट्र - ४०११०७. ई-मेल आयडी : raghunathsb@yahoo.com
१०	लिक्विडेटरशी पत्रव्यवहार करण्यासाठी वापरला जाणारा पत्ता आणि ई-मेल	कार्यालय क्रमांक ४०२, चौथा मजला, "अ" विंग, पुष्प विनोद क्र. २, एस.व्ही.रोड, बोरिवली पश्चिम, मुंबई - ४०० ०९२. ई-मेल आयडी : greenleafcorp@gmail.com
११	दावे सादर करण्याची शेवटची तारीख	२७ जून २०२४

नॅशनल कंपनी लॉ ट्रिब्युनल, मुंबई बेंच-२ ने ग्रीनलीफ कॉमर्स प्रायव्हेट लिमिटेडचे लिक्विडेशन १६ मे २०२४ रोजी सुरू करण्याचे आदेश दिले आहेत. (२८ मे २०२४ रोजी अपलोड व डाऊनलोड केलेला आदेश)

ग्रीनलीफ कॉमर्स प्रायव्हेट लिमिटेडच्या भागधारकांना २७ जून २०२४ रोजी किंवा त्यापूर्वी पुराव्यासह आपले दावे आयटम १० वर नमूद केलेल्या पत्त्यावर लिक्विडेटरकडे सादर करण्याचे आवाहन करण्यात आले आहे.

फायनान्शियल क्रेडिटर्स केवळ इलेक्ट्रॉनिक माध्यमाद्वारे आपल्या दाव्यांचा पुरावा सादर करतील. इतर सर्व कर्जदार पुराव्यासह वैयक्तिकरित्या, पोस्टाद्वारे किंवा इलेक्ट्रॉनिक मागनि दावे सादर करू शकतात. दाव्याचे खोटे किंवा दिशाभूल करणारे पुरावे सादर केल्यास दंड आकारला जाईल.

लिक्विडेशन प्रक्रियेदरम्यान एखाद्या भागधारकाने आपले दावे सादर न केल्यास, भारतीय दिवाळखोरी आणि दिवाळखोरी मंडळ (कॉर्पोरेट व्यक्तीसाठी दिवाळखोरी निवारण प्रक्रिया) नियम, २०१६ अंतर्गत कॉर्पोरेट दिवाळखोरी निराकरण प्रक्रियेदरम्यान अशा भागधारकाने सादर केलेले दावे कलम ३८ अंतर्गत सादर केले जातील असे मानले जाईल.

रघुनाथ सबन्ना भंडारी
लिक्विडेटर

दिनांक : ३१/०५/२०२४
स्थळ : मुंबई

रेजिग नंबर: आयबीबीआय/ आयपीए-००२/
आयपी-एन ०१०२३/२०२०-२०२१/१३२७६